

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:893

ANSWERED ON:06.03.2002

CYBER CRIMES

P.D. ELANGO VAN;VARKALA RADHAKRISHNAN

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government are aware of the increasing number of cyber crimes in the country;
- (b) whether the Government have taken any new steps to prevent cyber crimes with the advancement of Information Technology;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government have developed any `search engine` - Mechanism to identify the persons/groups/individuals involved in cyber crimes; and
- (f) if so, the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI PRAMC MAHAJAN)

(a),(b),(c),(d),(e) and (f): As applications of Information Technology is rapidly growing in the country involving every sector of the society, several forms of cyber crimes are coming to notice. Government has taken step to develop an indigenous product to monitor internet traffic. Such a product is capable of helping identification of criminals in certain types of crimes.